

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 4313
ANSWERED ON 19.03.2020

USAGE OF WATER FOR IRRIGATION

4313. SHRIMATI CHINTA ANURADHA

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government reveals the exact quantity of water used for irrigation across the country during 2014-19 and if so, the details of breakup of water use in irrigation during 2014-19, State-wise;
- (b) the total hectares of area under irrigation in the country during 2014-19, State-wise;
- (c) whether the Government has any schemes to increase area of irrigated land and if so, the details thereof;
- (d) the quantum of funds allocated to expedite irrigation schemes across the country during 2014-19, State-wise;
- (e) the total hectares of area which is likely to be irrigated once new schemes implemented; and
- (f) the funds allocated to irrigation sector during 2019-20, scheme wise?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RATTAN LAL KATARIA)

(a) to (f) The National Commission for Integrated Water Resources Development (NCIWRD) in its 1999 Report assessed the percentage of water demand for irrigation for the years 2010 and 2025 at 78 percent and 72 percent respectively of the total water demand in India. As per Agriculture Census, 2015-16 (Phase II), net irrigated area in India stands at 68,233.83 Thousand Hectare (Th. Ha.). State/UT-wise net irrigated area is given at **Annexure I**.

The Government of India launched the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) in 2015-16 with the aim to expand cultivable area under assured irrigation, improve on-farm water use efficiency, introduce sustainable water conservation practices, etc. PMKSY has various components namely, Accelerated Irrigation Benefits Programme (AIBP); Command Area Development and Water Management (CADWM); Har Khet Ko Pani (HKKP) components of Ground Water Irrigation, Surface-Minor Irrigation (SMI), and Repair, Renovation and Restoration (RRR) of Water Bodies implemented by Department of Water Resources, River Development & Ganga Rejuvenation; Per Drop More Crop (PDMC) implemented by Department of Agriculture, Cooperation and Farmer's Welfare; and Watershed Development (WD) implemented by Department of Land Resources.

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In 2016-17, ninety-nine (99) on-going Major/Medium Irrigation (MMI) projects (and 7 phases) under AIBP with ultimate irrigation potential of 76 lakh hectares, and balance estimated cost of Rs.77,595 crore, including Central Assistance (CA) component of Rs.31,342 crore, have been prioritized under PMKSY in consultation with the States for completion in phases along with the corresponding CADWM works. Ground Water component of PMKSY-HKKP envisages increasing area of irrigated land through ground water irrigation. As per the proposals received from State Governments, during 2019-20, more than 56,000 hectares is proposed to be brought under additional irrigation through ground water. Under the Surface Minor Irrigation (SMI) scheme, since 12th Plan onwards, 5838 schemes are ongoing with an estimated cost of Rs.13222 crore and target irrigation potential creation of 10.412 Lakh Ha. Central Assistance of Rs.6531 crore was released to States upto March, 2019 and during current financial year, 2019-20 (till date) CA of Rs.694.71 crore has been released. Under the Repair, Renovation and Restoration (RRR) of Water Bodies scheme, since 12th Plan onwards, 2219 schemes are ongoing with an estimated cost of Rs.1910 crore and target irrigation potential of 1.888 Lakh Ha. Central Assistance (CA) of Rs.369 crore was released to States upto March, 2019, and during current financial year, 2019-20 (till date), CA of Rs. 64.78 crore has been released.

The Department of Agriculture, Cooperation and Farmer's Welfare implements Per Drop More Crop component of PMKSY. The PMKSY-Per Drop More Crop mainly focuses on water use efficiency at farm level through precision/micro irrigation. Besides promoting precision irrigation (Drip and Sprinkler Irrigation System), better on-farm water management practices to optimize the use of available water resources, this component also supports micro level water storage or water conservation/management activities to supplement Micro Irrigation. The Department of Land Resources implements Watershed Development Component of PMKSY under which 8214 watershed development projects were sanctioned from 2009-10 to 2014-15 covering an area of about 39.07 million hectare. CA of Rs.9681.80 crore has been released during 2014-15 to 2019-20 (upto 31.12.2019) under watershed development.

State-wise Central Assistance released under major components of PMKSY, namely, AIBP, CADWM, Per Drop More Crop and Watershed Development are given at **Annexure-II**, **Annexure-III**, **Annexure-IV**, and **Annexure-V** respectively.

ANNEXURE- I

Annexure referred to in reply to parts (a) to (f) of Unstarred Question No. 4313 to be answered in Lok Sabha on 19.03.2020 regarding “Usage of Water for Irrigation”

State-wise Net Irrigated Area as per Agriculture Census, 2015-16

S. No.	States/UTs	Net Irrigated Area (in Thousand Hectare)
1	A & N Islands	0.26
2	Andhra Pradesh	3158.24
3	Arunachal Pradesh	56.22
4	Assam	188.92
5	Bihar	3287.81
6	Chandigarh	0.88
7	Chhattisgarh	1437.97
8	D & N Haveli	2.55
9	Daman & Diu	0.27
10	Delhi	21.27
11	Goa	23.84
12	Gujarat	5322.50
13	Haryana	3492.27
14	Himachal Pradesh	121.41
15	Jammu & Kashmir	383.01
16	Jharkhand	247.29
17	Karnataka	3411.83
18	Kerala	311.03
19	Lakshadweep	0.00
20	Madhya Pradesh	8422.12
21	Maharashtra	3058.49
22	Manipur	35.60
23	Meghalaya	69.03
24	Mizoram	15.63
25	Nagaland	98.19
26	Odisha	1179.97
27	Puducherry	12.06
28	Punjab	3936.19
29	Rajasthan	7758.80
30	Sikkim	10.16
31	Tamil Nadu	2953.61
32	Telangana	1577.42
33	Tripura	81.47
34	Uttar Pradesh	13703.08
35	Uttarakhand	327.02
36	West Bengal	3527.43
	All India	68233.83

Source: Agriculture Census Division, Dept. of Agriculture, Cooperation & Farmers Welfare.

ANNEXURE- II

Annexure referred to in reply to parts (a) to (f) of Unstarred Question No. 4313 to be answered in Lok Sabha on 19.03.2020 regarding “Usage of Water for Irrigation”

State-wise Central Assistance Released for Implementation of 99 Prioritized AIBP projects under PMKSY

(Rs. in crore)

Sl. No.	State/UT	2016-2019	2019-20*
1	Andhra Pradesh	22.63	0
2	Assam	0	0
3	Bihar	84.14	11.98
4	Chhattisgarh	30.54	4.09
5	Goa	0	-
6	Gujarat	3419.65	485.35
7	Jammu & Kashmir	26.49	5.88
8	Jharkhand	756.73	-
9	Karnataka	791.98	163.42
10	Kerala	0	0
11	Madhya Pradesh	562.41	26.45
12	Maharashtra	1270.42	291.68
13	Manipur	174.34	30.5
14	Odisha	1041.83	90.65
15	Punjab	52.42	0
16	Rajasthan	357.91	7.04
17	Telangana	560.67	214.04
18	Uttar Pradesh	598.39	407.68
	Total	9750.55	1738.76

* Till date

ANNEXURE- III

Annexure referred to in reply to parts (a) to (f) of Unstarred Question No. 4313 to be answered in Lok Sabha on 19.03.2020 regarding “Usage of Water for Irrigation”

State-Wise Central Assistance released for CADWM works under PMKSY

(Rs. in crore)

Sl. No.	State/UT	2016-2019	2019-20*
1	Andhra Pradesh	69.18	
2	Assam	3.55	
3	Bihar	35.82	
4	Chhattisgarh	21.71	
5	Goa	0.00	
6	Gujarat	1719.16	
7	Jammu & Kashmir	1.70	
8	Jharkhand	0.00	
9	Karnataka	60.15	3.79
10	Kerala	0.00	
11	Madhya Pradesh	251.45	
12	Maharashtra	73.79	
13	Manipur	0.00	
14	Orissa	97.50	
15	Punjab	0.00	
16	Rajasthan	9.91	10.22
17	Telangana	36.34	
18	Uttar Pradesh	0.00	150.00
	Total	2380.26	164.01

* Till date

ANNEXURE- IV

Annexure referred to in reply to part (a) to (f) of Unstarred Question No. 4313 to be answered in Lok Sabha on 19.03.2020 regarding “Usage of Water for Irrigation”

Central Assistance released under PMKSY-PDMC

(Rs. in crore)

S.No.	States/UT	2015-16	2016-17	2017-18	2018-19	2019-20 (upto 25.2.2020)
1	Andhra Pradesh	206.47	308.69	517.10	520.00	452.00
2	Bihar	28.60	21.60	12.50	27.91	0.00
3	Chhattisgarh	20.30	44.80	55.00	43.39	32.15
4	Goa	0.30	0.80	0.00	1.20	0.50
5	Gujarat	213.05	274.00	300.00	272.50	280.00
6	Haryana	34.97	27.00	14.01	27.41	16.80
7	Himachal Pradesh	7.60	8.50	19.25	26.00	18.00
8	Jharkhand	14.97	30.70	25.00	10.00	22.97
9	Jammu & Kashmir	4.87	5.40	3.00	7.80	5.50
10	Karnataka	213.12	229.00	385.00	372.03	410.00
11	Kerala	8.53	0.00	25.00	4.00	0.00
12	Madhya Pradesh	161.74	121.10	150.00	132.56	102.00
13	Maharashtra	107.26	305.70	362.50	360.00	325.00
14	Odisha	28.70	39.70	48.00	58.00	30.00
15	Punjab	43.00	1.18	0.00	9.00	0.00
16	Rajasthan	142.84	129.00	107.50	168.48	75.00
17	Tamil Nadu	129.78	143.50	369.55	355.00	204.00
18	Telangana	111.32	189.00	257.00	122.00	0.00
19	Uttarakhand	9.60	15.00	27.20	43.00	32.00
20	Uttar Pradesh	37.51	41.40	55.00	87.88	100.00
21	West Bengal	4.80	19.90	31.00	40.00	20.00
22	Arunachal Pradesh	2.60	2.00	8.30	12.50	18.00
23	Assam	5.03	11.00	3.00	30.00	42.00
24	Manipur	2.76	3.60	7.50	40.00	15.00
25	Meghalaya	1.43	0.00	3.30	12.00	0.00
26	Mizoram	3.27	8.10	12.30	27.80	27.00
27	Nagaland	2.34	4.50	11.80	35.00	30.00
28	Sikkim	4.86	5.40	4.00	55.19	31.80
29	Tripura	1.55	0.00	3.75	15.00	18.00
30	Andaman & Nicobar Island	0.20	0.00	0.50	0.00	0.00
31	Puducherry	2.03	0.00	0.00	0.00	0.00
	Grand Total	1555.40	1990.57	2818.06	2915.65	2307.72

ANNEXURE-V

Annexure referred to in reply to part (a) to (f) of Unstarred Question No. 4313 to be answered in Lok Sabha on 19.03.2020 regarding “Usage of Water for Irrigation”

Central Assistance released under PMKSY-Watershed Development Component

(Rs. in crore)

Sl.No.	State	Central Share released (2014-15 to 2019-20)#
1	Andhra Pradesh	749.97
2	Arunachal Pradesh	125.62
3	Assam	222.30
4	Bihar	172.44
5	Chhattisgarh	177.91
6	Gujarat	526.73
7	Haryana	70.88
8	Himachal Pradesh	106.27
9	Jammu and Kashmir	192.55
10	Jharkhand	66.51
11	Karnataka	694.67
12	Kerala	102.06
13	Madhya Pradesh	1101.95
14	Maharashtra	1077.40
15	Manipur	59.37
16	Meghalaya	83.55
17	Mizoram	161.40
18	Nagaland	391.07
19	Odisha	642.47
20	Punjab	15.91
21	Rajasthan	1464.45
22	Sikkim	7.70
23	Tamil Nadu	434.72
24	Telangana	327.65
25	Tripura	110.35
26	Uttarakhand	108.55
27	Uttar Pradesh	272.70
28	West Bengal	214.65
	Total	9681.80

As on 31.12.2019 including the erstwhile IWMP.

Note:

1. WDC-PMKSY has not been taken up in any U.T. (J & K and Ladakh).
2. There is no sanctioned project in Goa
